

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 236 of 2013 in
D.F.R. No. 1291 OF 2013**

Dated : 11th September, 2013

In the matter of:

**GAIL India Ltd.
Versus**

...Appellant(s)

The Petroleum & Natural Gas Regulatory Board

...Respondent (s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **26.09.2013.**

COURT MASTER